NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **03.11.2026** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**
10.30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 596/2026 For Stay IA No. 1685/2026 For Condone Delay IA No. 1686/2026	MD Varadarajan Suspended Director of Kniss Laboratories Pvt Ltd Vs Pharmarule Rep by its Partner, Malliga & Anr	Mr. Pranav V Shankar	
2.	Comp App (AT) (CH) (Ins) No. 471/2026 For Stay IA No. 1331/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	
3.	Comp App (AT) (CH) (Ins) No. 520/2026 For Condone Delay IA No. 1480/2026 For Stay IA No. 1481/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	

For Hearing

With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
3.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors **WITH**	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
4.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**